

[3418]

IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
(Special Original Jurisdiction)

TUESDAY, THE FIRST DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

WRIT PETITION NO: 3877 OF 2015

Between:

P. SANTHA KUMAR REDDY, S/o Malla Reddy, Aged about 47 years, R/o Plot No.A3, DSR Fortunes Masters Colony, Padarupalle, Nellore Rural, SPSR Nellore District, Andhra Pradesh.

...PETITIONER

AND

1. The State of Telangana, Rep. by its Principal Secretary, Transport, Roads and Buildings (TR-1) Department, Secretariat, Hyderabad.
2. The State of Andhra Pradesh, Rep. by its Principal Secretary, Transport, Roads and Buildings (TR-1) Department, Secretariat, Hyderabad,
3. The Transport Commissioner, State of Telangana, Hyderabad.
4. The Deputy Transport Commissioner and Secretary, Regional Transport Authority, Attapur, Ranga Reddy District.
5. The Joint Transport Commissioner and Secretary, Regional Transport Authority, Khairatabad, Hyderabad, Telangana State.
6. The Motor Vehicle Inspector, Hyderabad, Telangana State.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue Writ or Order or Direction or any other appropriate Order in the nature of Writ of Mandamus declaring the action of the 6th Respondent in seizing the petitioner vehicle bearing Registration No AP 26 TC 9529 under Check Report No.049788, dt. 30-01-2015 as illegal and void and contrary to the G.O.Ms. No. 43, Transport, Roads 86 Buildings (TR-I) Department, dt. 01.06.2014 and direct the 5th respondent to release the vehicle bearing Registration No AP 26

TC 9529 seized under Check Report No. 049788, dt.30-01-2015 forthwith in favour of the-petitioner and direct the respondents not to collect or insist upon the petitioner to pay the quarterly tax in respect of the petitioners All India Tourist Vehicle bearing Registration No. AP 26 TC 9529 if the quarterly tax is paid to either of the Telangana or Andhra Pradesh States up to 31.03.2015.

I.A. NO: 1 OF 2015(WPMP. NO: 5130 OF 2015)

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the 5th respondent to release the vehicle bearing Registration No. AP 26 TC 9529 seized under Check Report No. 049788, dt.30-01-2015 forthwith. in favour of the petitioner.

I.A. NO: 2 OF 2015(WPMP. NO: 5131 OF 2015)

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the respondents not to collect or insist upon the petitioner to pay the quarterly tax in respect of the petitioner's All India Tourist Vehicle bearing Registration No. AP 26 TC 9529, if the quarterly tax is paid to either of the Telangana or Andhra Pradesh States up to 31.03.2015.

Counsel for the Petitioner : SRI S.ARIFULLAH

Counsel for the Respondents: GP FOR TRANSPORT

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT PETITION No.3877 of 2015

ORDER: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. S.Arifullah, learned counsel for the petitioner.

2. Learned counsel for the petitioner submits that the cause in the writ petition does not survive for consideration.

3. The aforesaid submission is placed on record.

4. Accordingly, the Writ Petition is dismissed as infructuous.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

//TRUE COPY//

SD/-T. JAYASREE
ASSISTANT REGISTRAR
SECTION OFFICER

To,

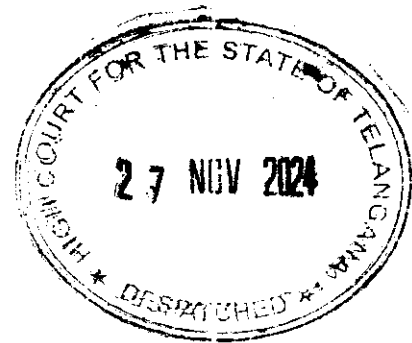
1. One CC to SRI S.ARIFULLAH, Advocate. [OPUC]
2. Two CCs to GP FOR TRANSPORT, High Court for the State of Telangana. [OUT]
3. Two CD Copies.

BSK

BS K.P.

HIGH COURT

DATED:01/10/2024



ORDER

WP.No.3877 of 2015

**DISMISSING THE WRIT PETITION
WITHOUT COSTS**

6 Copies
[Signature]
19/11/24